

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

48

C.S.A No. 717/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. S S Venture Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	Ahmed
	Ahmed Chunauala		

ORDER

CSA 717/230-232/NCLT/MB/MAH/2017
CSA 718/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)